

29.10.2013.

Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Navneet Kumar, Member (J)

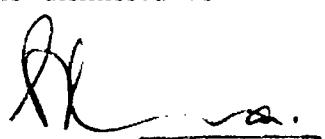
App: Sri B.K. Shukla.

Resp: Sri S.P. Singh holding brief for Sri Rajendra Singh. None is present for Resp.No.3.

Learned counsel for the applicant submits that the applicant has since received an order dated 25.10.2013, by which the applicant's transfer order has been cancelled and the O.A. ~~is~~ <sup>has</sup> therefore, become infructuous, and he prays for the O.A. to be allowed to be withdrawn, which prayer is not opposed by the proxy counsel for the learned counsel for the respondents in the court, who has filed certified copies of the relevant transfer cancellation order.

The request is allowed and the O.A. is dismissed as withdrawn.

  
Member (J)

  
Member (A)

Amit/-

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